

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1632
ANSWERED ON:09.03.2007
RECOMMENDATIONS OF SFIO
Khaire Shri Chandrakant Bhaurao

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether the Serious Fraud Investigation Office (SFIO) has recommended to the Government to file criminal cases against M/s Bonanza Biotech Ltd. and M/s Design Auto Systems Ltd. for violation of Company Law and breach of IPC provisions;
- (b) if so, the details in this regard; and
- (c) the action taken on the recommendations of the SFIO?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a) Yes, Sir.

(b) & (c) Investigation Reports in respect of M/s Design Auto Systems Ltd. and M/s Bonanza Biotech Ltd. were submitted by Serious Fraud Investigation Office (SFIO) on 19.01.2005 and 20.01.2005 respectively. Based on the findings of the Investigation Reports, prosecution/ legal action under the provisions of the Companies Act, 1956 and the Indian Penal Code has been initiated in respect of the above companies before the courts of competent jurisdiction/ Company Law Board, as appropriate and the same are in progress.